GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 885

ANSWERED ON 28.07.2025

NATIONAL RIVER CONSERVATION PLAN IN MAHARASHTRA

885. DR. AJEET MADHAVRAO GOPCHADE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) number of projects sanctioned and total amount of funds approved for the National River Conservation Plan in the State of Maharashtra;
- (b) whether Central Government has received any requests to increase funding for pollution control in the Godavari river under the National River Conservation Plan, given that the current allocation is insufficient, if so, the details thereof and actions taken regarding this matter; and
- (c) whether Central Government has reached out to the State Governments of Telangana and Maharashtra concerning pollution in the Godavari river, if so their response on the same?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) It is the primary responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of domestic wastewater and industrial effluents, before discharging into recipient water bodies or land for prevention and control of pollution therein. For conservation of rivers/tributaries in the country excluding Ganga Basin, this Ministry is supplementing efforts of the States/UTs with the implementation of National River Conservation Plan (NRCP) on cost sharing basis. In the State of Maharashtra, pollution abatement works for conservation of rivers Godavari, Tapi, Krishna, Panchganga, Mula Mutha and Nag were sanctioned at a total cost of Rs.3109.85 crores under NRCP.
- **(b)** Nashik Municipal Corporation has submitted proposals for pollution abatement of Godavari river at Nashik under NRCP. The proposals are evaluated under the scheme based on their prioritization, conformity with NRCP guidelines, independent appraisal, availability of Plan funds, commitment of project proponent to bear their respective shares towards the project cost and also the expenses on operation & maintenance, etc.
- (c) As per the report published by Central Pollution Control Board in 2022 on pollution assessment of rivers in the country, 311 stretches were identified polluted on 279 rivers in the country including one stretch each on river Godavari in the States of Maharashtra and Telangana. In compliance of the orders of National Green Tribunal in Original Application No.673/2018 regarding polluted river stretches in the country, States/UTs are required to implement action plans for restoration of the said stretches in their jurisdiction within the stipulated timelines. The progress in this regard is reviewed by the Central Government with the concerned States/UTs from time to time.
